



File No. 10/03/2020-NCLT
NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi- 110003
Date: 26th December 2020

ORDER

There shall be Special Bench at Kochi from 28.12.2020 to 1.1.2021 to attend the urgent matters listed before Shri Ashok Kumar Borah, Member (Judicial). Shri Ashok Kumar Borah, Member (Judicial) is on leave. The Special Bench shall attend the urgent matters through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT, Kochi

1. Shri Rajeswara Rao Vittalalla Member (Judicial)
2. Shri Ashutosh Chandra, Member (Technical)

The Member (s) shall grant hearing on urgent matters on the date convenient to the Member (s).

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 25.11.2020 from 28.12.2020 to 1.1.2021 only.

This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Council.